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C.A.No. 2539 OF 1998
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO. 117 (MM) COURT NO. 6 SECTION XI

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2539 OF 1998@@
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B.P. Sharma ... Appellant (s)

Vs.

Union of India and Ors. ... Respondent (s)

(With office report)
With C.A. No. 2540/98@@
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(With office report)

Date: 08-02-2001 This/These matter(s) was/were called
on for hearing today.

CORAM :
HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE S.N. VARIAVA

For appellant (s) Ms. Rekha Pandey, adv.

For respondent (s) Mr. YP Mahajan, adv.
for Mr. DS Mehra, adv.

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J
List these appeals before a Bench of which
Hon'ble Mr. Justice V.N. Khare is not a member.

.SP1

(Alka Dudeja) (S. Krishnan)
Court Master Court Master